## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1521/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: ABV & Company

V/s.

The MobileStore Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

1. Adr. Shatib Shatch for Exporate debter 166 sanjay Sinher

2. ADV. AKASY MENON ADVOCATE FOR THE

OPERATIONAL CREDITOR

**ORDER** 

CP No. 1521/I&BP/NCLT/MB/MAH/2017

The Counsel for both sides are present.

At request of the party, list this matter on 19.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)